

**NATIONAL COMPANY LAW TRIBUNAL
GUWAHATI BENCH
GUWAHATI**

ORDER SHEET OF THE HEARING ON 22nd APRIL, 2024, 10:30 A.M.

CA (CAA)/4/GB/2024

**Present: 1. Hon'ble Member (Judicial), Shri H.V. Subba Rao
2. Hon'ble Member (Technical), Shri Satya Ranjan Prasad**

IN THE MATTER OF	Swarn-Mayur Bonds & Holdings Pvt. Ltd. 2. Tirupati Niryat Pvt. Ltd. (Transferor Company) And Assam Roofing Pvt. Ltd. (Transferee Company)
UNDER SECTION	U/s 230-232 of Companies Act, 2013

For Petitioner (s) :

For Respondent (s) :

ORDER

No appearance for the petitioners. Matter adjourned to **17.05.2024**.

Sd/-
Satya Ranjan Prasad
Member (Technical)

Sd/-
H.V. Subba Rao
Member (Judicial)